

Annexure 5

List of Operational Creditors(Govt Dues) belonging to any class of creditors

(Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation process) Regulations, 2016)														(Amount in Rs)
Sl.No.	Name of the Creditor	Details of Claim received		Details of Claims Admitted						Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Rahul Raichur		35,87,056	-								35,87,056		Amount rejected does not tally with records made available to liquidator
2	Employees State Insurance Corporation		1,50,813	1,50,813								-		
3	Poonam Khanagwal-Excise & Taxation Officer, Gurugram South, Haryana (GST)		1,02,87,828	1,02,87,828								-		
4	The Deputy Commissioner, Central GST Division, Kanfed Bhavan, Depot Bazar, Dharamshala, Himachal Pradesh		74,62,098	74,62,098								-		
5	Ranveer Kumar Singh, Regional P.F. Commissioner, Employee's Provident Fund Organisation		1,41,35,548	1,41,35,548								-		
6	Commercial Tax Department, Uttar Pradesh Government		5,75,65,876	2,30,26,350								3,45,39,526		Amount admitted to the extent of CD's share in JV as on LCD.
7	Income Tax Department		12,94,31,573	12,94,31,573								-		
8	D.R. Pardeshi, Assistant Commissioner of Customs		56,27,019	54,90,660								1,36,359		Amount rejected does not tally with records made available to liquidator
Total			22,82,47,811	18,99,84,870								3,82,62,941	0	